

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NARAYANA INSTITUTE
FOR ADVANCED RESEARCH PRIVATE LIMITED

1.	Name of Corporate Person	Narayana Institute for Advanced Research Private Limited
2.	Date of Incorporation of Corporate Person	20 th November 2006
3.	Authority under which Corporate Person is incorporated / registered	ROC-Bangalore
4.	Corporate Identity Number of Corporate Person	U85121KA2006PTC040989
5.	Address of the registered office and principal office (if any) of corporate person	# 258/A, Bommasandra Industrial Area, Anekal Taluk Bengaluru - 560099, Karnataka
6.	Liquidation commencement date of corporate person	30.11.2022
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Joby Chacko Address: Pride Sunrise, Second Floor, Flat No.104A Next to Pride Vatika Layout, Jigani Hobli Bengaluru - 560 083 Email: jobykc@gmail.com Ph: +91 96633 08656 Registration No. IBB/IPA-001/IP-P01372/2018-19/12300
8.	Last date for submission of claims	30.12.2022

Notice is hereby given that M/s. Narayana Institute for Advanced Research Private Limited has commenced voluntary liquidation on 30.11.2022

The stakeholders of M/s. Narayana Institute for Advanced Research Private Limited are hereby called upon to submit a proof of their claims, on or before 30.12.2022 to the liquidator at the address mentioned against Item 7

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01.12.2022

Place: Bengaluru

Joby Chacko

Liquidator

Reg No. IBB/IPA-001/IP-P01372/2018-19/12300

झारखण्ड सरकार

मुख्य अति

102, द्वितीय तबला, अति

ई-निविदा

ई-निविदा संख्या :- 142/2022-23/RWD/DUMKA

मुख्य अभियंता, ग्रामीण कार्य विभाग, झारखण्ड, सीव
निविदा अ

क्र.सं.	आईडीडी फिकेशन संख्या / पैकेज संख्या	कार्य का नाम
1.	RWD/ DUMKA/10/ 2022-23	नाचनगडिया प्रसायत से शि स्कूल से डेवबलराम माया शिकारपुर तक पथ निर्माण (लं- 3.500 कि०मी०)
2.	RWD/ DUMKA/11/ 2022-23	लकड़जोरिया रोड से आरुई रोड भाया प्रवान टोला पैकेट टोला तक पथ निर्माण कार्य (3.000 कि०मी०)
3.	RWD/ DUMKA/12/ 2022-23	कुलपाकिता से फुलजोरा त निर्माण कार्य (लं- 2.100 कि०मी०)
4.	RWD/ DUMKA/13/ 2022-23	जलवाडीह प्राथमिक विद्यालय कथनारा तक पथ निर्माण क (लं- 1.900 कि०मी०)

2. वेबसाईट में निविदा प्रकाशन की तिथि:- 13.12.2022

3. ई-निविदा प्राप्ति की अंतिम तिथि एवं समय:- 26.12.2022

4. (क) मुख्य अभियंता कार्यालय, ग्रामीण कार्य विभाग, अथवा (ग) जिला नियंत्रण कक्ष, दुमका में से किसी भी तिथि एवं समय:- 27.12.2022 पूर्वाह्न 10.00 बजे से

5. निविदा खोलने की तिथि एवं समय:- 28.12.2022 पूर्व

6. निविदा आमंत्रित करने वाले पदाधिकारी का नाम ए अभियंत्रण भवन, कचहरी चौक, रौंसी, झारखण्ड, पिन-

7. ई-निविदा प्रकोष्ठ का दूरभाष सं०- 0651-2207818

8. निविदा शुल्क झारखण्ड राज्य में अवस्थित भारतीय न से ही निर्गत बैंक ड्राफ्ट के रूप में कार्यपालक अभियंता सुनिश्चित होगा जो लौटाया नहीं जायेगा।

विरतृत जानकारी के लिए वेबसाईट jharkha PR 284009 Rural Work Department (22-23)_D



National Business Centre
Zonal Office Mumbai, 1st & 2nd Floor, Bandra
Kuria Complex, Bandra (E) Mumbai- 400051
CIN: L65110JK1938SGC000048

POSSESSION NOTICE

Notice under Section 13 (4) of the SARFAESI Act, 2002 read with Rule 8 (1) of the Security (Enforcement) Interest Rules, 2002

Whereas, the Authorized Officer of the Jammu & Kashmir Bank Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 and in exercise of powers under section 13(2) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notice dated 02-03-2022 thereby calling upon the Borrower namely i) Mrs. Marlene Jhan W/o. Mr. Mohammad Aslam Jhan, R/o #10, Royal Link Apartment, Bachamal Road, Cox Town, Bangalore-560045. (Borrower) ii) Mr. Tabrez Ashley Jhan S/o. Mr. Mohammad Aslam Jhan Mohd (Partner) R/o #10, Royal Link Arch Apartment, Bachamal Road, Cox Town, Bangalore-560045. (As Managing Partner) iii) Mr. Mohammed Syed Phulgaroo S/o. Mr. Mohammad Aslam Jhan, R/o. Hasna Abad Road, Betuni Kathi Darwaza, Srinagar Kashmir (as Managing Partner) iv) Mr. Arshad



FULLERTON INDIA
Corporate Off.: Flr. 5 & 6, B-Wing, Supreme Regd. Off.: Megh Towers, Flr. 3, Old No. 3

DEM
UNDER THE PROVISIONS OF THE SECURITIZATION AND SECURITY INTEREST ACT, 2002 ("the Act") AND THE S
The undersigned being the Authorized Officer of Fullerton in exercise of the powers conferred under Section 13 (12) of the Act, calling upon the following borrower(s) to repay date of receipt of the said notice. The undersigned reasonable Notice(s), therefore the service of notice is being effected by a are extracted herein below:

Sl. No.	Loan Amount No., Name of the Co-Borrowers Property Holders as t
1.	LAN: 60100751050991 (1) N NANDAKISHORE, S/W/O-NAGARA Add. 1: NO. 172 EPIP ZONE, WHITEFIELD ROAD, PHASE BANGALORE, KARNATAKA - 560024. Add. 2: WEST ASSESSMENT NO. 11, KHATA NO. 21, PID NO. 96-125 VILLAGE KASARA HOBLI, BANGALORE NORTH

